

(b) if so, whether the same has been implemented?

The Minister of Natural Resources (Shri K. D. Malaviya): (a) and (b). The recommendations of the Special Committee appointed by the Governing Body of the Council of Scientific and Industrial Research to examine the Report of the Second Reviewing Committee are awaited.

EMPLOYMENT SURVEY

*149. **Shri A. N. Vidyalkar:** Will the Minister of Finance be pleased to state:

(a) whether Government have commenced the survey of the extent of employment in the entire country;

(b) if so, the method employed, and the areas under survey at present;

(c) the time limit within which Government hope to complete the work; and

(d) the agency employed for this work?

The Minister of Finance (Shri C. D. Deshmukh): (a) to (d). It has been decided in principle to conduct an integrated survey of the extent of employment in India on a national scale through the National Sample Survey in their next round commencing about May, 1955. This survey will cover the whole of the Indian Union, and will be supplemented by surveys conducted by some of the State Governments.

The Central Statistical Organisation, in consultation with the National Sample Survey and other interested agencies concerned, is preparing a programme of work for implementing the decision.

The field survey is likely to be completed in four or five months, and some preliminary results may be available by the end of the year.

मिशनरी अस्पताल

* १५४. श्री रघुनाथ सिंह: क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि इस समय विदेशी मिशनरियों द्वारा भारत में अनुसूचित-क्षेत्रों और आदिमजाति-क्षेत्रों में कितने अस्पताल चलाए जा रहे हैं ?

गृह-कार्य मंत्री (श्री कृष्ण जी० शी० पन्त): एसी संस्थाओं की संख्या, निम्नलिखित प्रान्तों में, जिनसे कि सूचना प्राप्त हो चुकी है, केवल ग्यारह हैं :—

भोपाल, कच्छ, पश्चिमी बंगाल, हैदराबाद, राजस्थान, मनीपुर, अण्डमान और निकोबार द्वीप-समूह, पेंस, विन्ध्य प्रदेश, मध्य भारत और मद्रास; बाकी प्रान्तों से सम्बन्धित सूचना प्राप्त होने पर हाउस की टीबल पर रकख दी जाएगी।

PENSION RULES

*156. **Shri Amjad Ali:** Will the Minister of Defence be pleased to state:

(a) whether the Pension Rules of Emergency Commissioned Officers of the former Indian Medical Department have been recently revised;

(b) if so, what are the main changes;

(c) whether rates of pension have also been increased; and

(d) if so, what are the new rates?

The Deputy Minister of Defence (Sardar Majithia): (a) to (d). The question of revision of the pension Rules of Emergency Commissioned Officers of the late Indian Medical Department has been under consideration by Government and certain principles for liberalising the existing pensionary terms have recently been accepted. The details are, however, under consideration and final orders are likely to be issued shortly.

CENTRAL BOARD OF PHYSICAL EDUCATION AND RECREATION

*157. **Shri Rishang Keishing:** Will the Minister of Education be pleased to state:

(a) whether a meeting of the Central Advisory Board of Physical Education was held in the last week of December, 1954;

(b) if so, the decisions taken at that meeting;